


F. No. 28(130)/2006/CESTAT/Admin.
सीमा शुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण, पश्चिमीखण्ड २, रामकृष्णपुरम, नई दिल्ली-110066
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Date: 27 July 2022

OFFICE ORDER

Ms. Harshita Pandey, Assistant Registrar will act as Central Public Information Officer (CPIO) for CESTAT Delhi under the Right to Information Act, 2005 in addition to her other duties w.e.f. 1.8.2022.

This issues with the approval of the Hon'ble President, CESTAT.


(Bineesh Kumar K.S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Ms. Rachna Gupta, Member (Judicial), First Appellate Authority, CESTAT, Delhi (for information)
3. Sh. Rajender Prasad, CPIO, CESTAT New Delhi-(He shall hand over the charge to Ms. Harshita Pandey, Assistant Registrar along with all the RTI files).
4. Ms. Harshita Pandey, Assistant Registrar, CESTAT New Delhi.
5. Website /Guard file/ Office copy.